## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

(IB)-129(PB)/2018

IN THE MATTER OF:

M/s. Saburi Shapes Structwell LLP

.... APPLICANT / PETITIONER

Vs

AmrapaliCenturian Park Pvt. Ltd.

RESPONDENT

## SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 19.02.2018

## Coram:

Dr. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA, HON'BLE MEMBER (TECHNICAL)

## PRESENTS:

For the Operational Creditor:-

Mr. Navdeep Jain, Advocate

**ORDER** 

For Order See (IB)-128(PB)/2018